

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 947/99

New Delhi this the 10th day of May, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Dr.K.C.Tamaria
S/O Sh.Latoor Mal Meena
R/O Sector-4, R.K.Puram,
New Delhi-22

... Applicant

(Present in person)

Versus

Director General,
ESI Corporation, Panchdeep
Bhawan, Kotla Road, New Delhi-2

... Respondent

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

We note that OA is not in proper form.

Applicant is granted permission to withdraw the
O.A. and file the same in the prescribed form.
OA dismissed as withdrawn

Lakshmi
(Smt. Lakshmi Swaminathan)

Member (J)

Adige
(S.R. Adige)
Vice Chairman (A)

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